

सुश्री उमा भारती : माननीय सभापति महोदय, 1985 से Ganga Action Plan शुरू हुआ, फिर 1993 से Ganga Action Plan का दूसरा चरण शुरू हुआ। उसके बाद National Ganga River Basin Authority का गठन हुआ और फिर Mission Clean Ganga शुरू हुआ। अभी एक माननीय सदस्य ने पहले प्रश्न किया था कि इसके लिए एक अलग मंत्रालय होना चाहिए, मैं आपको बताना चाहूंगी कि इसके लिए अलग मंत्रालय का गठन हो चुका है- 'Ministry of Water Resources, River Development and Ganga Rajuvenation', यह नई सरकार के द्वारा की गई एक नई पहल है।

यहां तक इसमें खाली पोस्ट्स होने की बात है, उसमें महत्वपूर्ण बात यह है कि हमको जितनी आवश्यकता है, उतना सहयोग हमें मिल रहा है, साथ ही पोस्ट्स भरने की आगे की प्रक्रिया जारी है।

नमामि गंगे योजना के लिए जो फंड हमें मिला हुआ था, उसके बारे में भी ई.एफ.सी. का एक नोट सर्कुलेट हुआ है, इसलिए उसका इग्जैक्ट फिगर अभी मैं यहां नहीं दे सकती।

माननीय सभापति जी, मैं आपके माध्यम से एक बात से पूरे सदन को अवगत कराना चाहूंगी कि मंत्री बनने से पहले और सरकार में आने से पहले जब हमने गंगा सफाई आन्दोलन चलाया था, तो दोनों सदनों के सदस्यों ने गंगा को लेकर चिन्ता व्यक्त की थी, जिसमें अन्य विचारधाराओं के धर्मावलम्बी भी सम्मिलित थे। मैं यह कह सकती हूँ कि उसका परिणाम यह निकला कि...

WRITTEN ANSWERS TO STARRED QUESTIONS

Scheme for primary and secondary level education for poor children

†*205. SHRI JUGUL KISHORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has implemented any new scheme to meet the various requirements of poor children for primary and secondary level education in backward areas of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the number of such children in Government-aided schools of the State whose parents are unable to educate their children/send their children to schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Under the Sarva Shiksha Abhiyaan (SSA), the Mid Day Meal (MDM) programme and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programmes, support is being provided to all States/UTs including Uttar Pradesh to

†Original notice of the question was received in Hindi.

strengthen elementary and secondary education in all districts of the State. The Central Government has allocated funding to Uttar Pradesh under the SSA amounting to ₹ 8742.98 crore, ₹ 1419.04 crore under the MDM programme and ₹ 130.86 crore under the RMSA scheme in the current year.

In Uttar Pradesh, Special Focus Districts (SFDs), with substantial SC, ST and Minority population, have been allocated an outlay of ₹ 4431.85 crore (51% of the State's total outlay) under SSA. Under RMSA, ₹,994.61 crore has been allocated to these districts from 2009-10 till date. In addition, 746 Kasturba Gandhi Balika Vidyalayas (KGBVs) have been sanctioned for Educationally Backward Blocks (EBBs) in Uttar Pradesh. Under RMSA, 141 girls' hostels and 274 Model Schools have been also approved for EBBs in the State.

As per the Right of Children to Free and Compulsory Education (RTE) Act, 2009, elementary education is free in all Government schools and further all Government aided schools have to provide free education to such proportion of children admitted, as in the proportion of the Government grants received to their annual recurring expenses, subject to a minimum of 25%. As per Unified-District Information System for Education (U-DISE), the total enrolment in Uttar Pradesh has increased from 3.15 crore in 2009-10 to 3.67 crore children in 2013-14 at elementary level and from 49.97 lakh in 2010-11 to 65.16 lakh children at secondary level in 2013-14.

Schools in Muslim dominated districts

†*206. CHAUDHARY MUNVVAR SALEEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Muslim dominated districts in the country, State-wise;
- (b) the details of gram panchayats having Muslim population of more than 1,000, district-wise and State-wise;
- (c) the number of the existing Government schools and the number of new schools required for these gram panchayats and districts;
- (d) whether Government has any plan to open new schools in all these gram panchayats and districts, if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) The Ministry of Human Resource Development has

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